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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 14803/2025 & CM APPLs. 60840-841/2025

MUNENDRA KUMAR DAS

....Petitioner

Through: Dr. Amit George, Dr. Swaroop George, Mr. Mobashshir Sarwar, Mr. Abhinandan Jain, Mr. Sunil Roy, Ms. Ibansara Sviemlieh, Mr. Vaibhav Gandhi, Mr. S. Prajapati and Mr. Kartikey, Advs.

versus

UNION OF INDIA & ANR.

....Respondents

Through: Mr. Satya Ranjan Swain, CGSC, Mr Rudra Paliwal, GP, Mr Ankush Kapoor and Mr Vishwadeep, Advs.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

> ORDER (ORAL) 16.10.2025

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C. HARI SHANKAR, J.

- 1. Dr. Amit George seeks liberty to withdraw this writ petition as he submits that he would seek to ventilate larger issues by way of a Public Interest Litigation.
- **2.** Leave and liberty is granted as aforesaid.
- **3.** The writ petition is disposed of as withdrawn.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

OCTOBER 16, 2025/dsn